

Declaration of Assets and Liabilities

Year...2021-22

I, ABDUS SAMAD, son/daughter/wife of MOTIUR RAHMAN

aged 52 years, belonging to BHAR LEGISLATIVE ASSEMBLY
service and presently working as URDU TRANSLATOR

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	FATIMATRA HUM ASLYAH JUM
(i)	Cash		GHEZALA ABDULLAH FIRDOUS IQBAL	ABDULLAH IQBAL	ABDUR RAMAN	AHMAD HUSAIN	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBT-6650 +200203f	SBT 194182/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Pastin for BR-01690450 Grazia BROWN Floor	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold, Silver About 50000/-	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	Refrigerator Washing Machine Lab Top		NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Marblanga 26 Katha About 15 Lac (Sixteen Lakh)	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	9 Sapar 136099. Pk About 55 Lac (Fifty five Lac)	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SIBL 1500000/- 5.2000/-	6.75302/- 240315/-
	(ii) Loans from financial institutions	2,00000/-	61127/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	/	/
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2021-2022 138294/- ADLPS 7766H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA- 871 New

Gender :-

M (M/F)

Date of Birth :-

0 6 0 3 1 9 6 9 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

DARBHANGA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .. Abdus Samad

Name of Employee: A.B.DUS SAMAD

Designation: URDU TRANSLATOR

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 14/2/2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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